

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 28/2017
In
OA No. 3527/2013**

New Delhi this the 16th day of March, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Banarsi Dass (Aged about 64 years)
S/o Late Sh. Manni Lal
Manager, Infr-Sales BSNL Office, 6th Floor,
Statesman House, Connaught Place, New Delhi
Residential Address
Banarsi Dass,
A-359, Govind Puram, Ghaziabad (UP) ... Petitioner

VERSUS

Bharat Sanchar Nigam Ltd. Through

1. Sh. Sujata T. Ray
Director (HR), BSNL
Bharat Sanchar Bhawan
3rd Floor, janpath, New Delhi
2. Sh. D.K. Agrawal
General Manager (B.B.N.W.)
C.T.S. Command, Netaji Nagar,
Africa Enclave, New Delhi-110023 ...Respondents

(By Advocates: Ms. Sangita Rai with Mr. Pradeep Singh Tomar)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter is taken up for hearing, learned counsel for the respondents while producing an order of Hon'ble High Court of

Delhi, dated 28.02.2017 in WP(C) No. 1792/2017, whereunder the proceedings in CP was stayed, prayed for closer of the CP.

2. In the circumstances and in view of the stay order of the Hon'ble Delhi High Court, CP stands closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to file a fresh CP once the stay is vacated or the said WP(C) finally decided. No costs.

(P.K. Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

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